

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-513**

IB-205/ND/2020

IA/2509/2023, IA/4727/2022, IA/1879/2023

**IN THE MATTER OF:**

Sunman Corporate Services Pvt. Ltd.

**....Applicant**

**Vs.**

Peregrine Logix Pvt. Ltd.

**....Respondent**

**SECTION**

U/s 9 IBC CIRP

**Order delivered on 04.06.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Deep Bisht in IA/4727/2022  
For the Respondent : Adv. Deep Bisht for R-1 in IA/1879/2023  
For the CoC : Adv. Gaurav Rana  
For the RP : Adv. Yatharth Jain

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is listed on **19.07.2024.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**